

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated : 8th May, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 31 of 2013

M/s. IL & FS Wind Farms Ltd. ... Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Anr ..Respondent(s)

Counsel for the Appellant (s) : Mr. Anurag Sharma
Ms. Shikha Ohri

Counsel for the Respondent (s): Mr. Rambabu
Appeal No. 8 of 2013

M/s. NILE Ltd. ... Appellant(s)

Versus

Andhra Pradesh Electricity Regulatory Commission & Anr ..Respondent(s)

Counsel for the Appellant (s) :
Counsel for the Respondent (s): Mr. Rambabu

ORDER

As agreed by the learned counsel for the parties, post the matters for hearing on **08.07.2013.**

(Rakesh Nath)
Technical Member
Ts/pg

(Justice M. Karpaga Vinayagam)
Chairperson